

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3148  
TO BE ANSWERED ON 06.08.2018**

**Deemed University**

**3148. SHRIMATI VASANTHI M.:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government wants a new provision that mandates that deemed University should have at least 5,000 students on roll and not less than 250 regular teachers and if so, the details thereof;
- (b) whether it is true that currently an institution, to be eligible for deemed tag, should be accredited by National Assessment and Accreditation Council or National Board of Accreditation continuously for three cycles and the Government desires to reduce it to two cycles;
- (c) if so, whether deemed University is expected to have adequate number of full-time fully qualified and if so, the details thereof;
- (d) whether the Government wants the University Grants Commission to replace this with a specified teacher-student ratio of 1:20; and
- (e) if so, the details thereof?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)**

- (a): No, Madam. Presently, there is no such proposal of the Government.
- (b) & (c): Presently, Deemed to be Universities are regulated by University Grants Commission (UGC) (Institutions Deemed to be Universities) Regulations, 2016. As per the eligibility conditions of these Regulations, an Institution seeking Deemed to be University status should have highest grade of National Assessment & Accreditation Council (NAAC)/ National Board of Accreditation (NBA) (for all its eligible Courses) continuously for three cycles or the Institution should have the highest NAAC/NBA grade for two cycles and should be in top 20 in any specific category or in top 100 of overall ranking of National Institute Ranking Framework (NIRF) at the time of application and in immediately previous two years. However, the UGC in its draft UGC (Institutions Deemed to be Universities) Regulations, 2018 has proposed to amend the

eligibility conditions for an Institution seeking Deemed to be University status. The proposed eligibility conditions are as under:

- i. Institution should have valid accreditation by NAAC with 3.01 and above OR two-third of the eligible technical programmes at Undergraduate and Post graduate levels accredited by the NBA in two consecutive cycles at the time of application.
- ii. Institution should also be in top 50 in any specific category or in top 200 of overall ranking of National Institute Ranking Framework (NIRF) ranking at the time of application and in immediately previous two years.”

The Institution is also required to have adequate number of full-time fully qualified faculty for teaching and research as per the norms of UGC/ Statutory Council(s) concerned.

(d): No, Madam.

(e): In view of (d) above, does not arise.

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